

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/157/2016
NAME OF THE PETITIONER(S) : T. S. Sivakumar & 4 others
NAME OF THE RESPONDENT(S) : M/s Hotel Mass Private Limited & 6 others
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. S. SIVAKUMAR (PI) PETITIONER I

[Signature]

ORDER

Counsel for petitioner No.1 present.
No representation on behalf of respondents.
Put up on 12.01.2017 @ 10.30 A.M.

[Signature]
CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

[Signature]
K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)